

BY SPEED POST / FAX / e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/388/A

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
**The Director
Odisha Judicial Academy
Cuttack, Odisha.**

Dated- Guwahati, the 25th January, 2016

Sub : Nominations for the National Seminar on "***Sentencing & Appreciation of Electronic Evidence***", scheduled to be held from **13.02.2016 to 14.02.2016** at Cuttack, Odisha.

Ref. : Your letter No. O.J.A. 95 [23(i)], dated 14.01.2016.

Sir,

With reference to the subject cited above, I am directed to inform you that following Judicial Officers have been nominated to attend the aforesaid Seminar, organized by the Odisha Judicial Academy of Orissa High Court on 13th & 14th February, 2016 at Odisha Judicial Academy, Cuttack-

Sl. No.	Name	Designation
1.	Shri Satya Nath Sarma	Addl. District & Sessions Judge, No. 1, Bajali, Pathsala (Barpeta), Assam
2.	Shri N.U. Ahmed	Chief Judicial Magistrate, Nalbari, Assam
3.	Shri Roushan Lal	Civil Judge & Asstt. Sessions Judge, Udalguri, Assam
4.	Smti Bichitra Dutta	Sub-Divisional Judicial Magistrate, Golaghat, Assam
5.	Shri Liansangzuala	Chief Judicial Magistrate-cum- Senior Civil Judge, Kolasib, Mizoram

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

25.01.16
**OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-167/2014/389 - 409/A dated 25.01.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.

The Officer is placed on deputation for participating in the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to TA and DA as admissible under the Rules.

5. The Registrar General, Orissa High Court, Cuttack.
6. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Barpeta / Nalbari / Udalguri / Golaghat. *He / she is requested to inform the concerned Judicial Officer of his / her District accordingly.*
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. *He is requested to inform the nominated participant of his State accordingly.*
10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. Shri Satya Nath Sarma, Addl. District & Sessions Judge, No. 1, Bajali, Pathsala (Barpeta).
12. Shri N.U. Ahmed, Chief Judicial Magistrate, Nalbari.
13. Shri Roushan Lal, Civil Judge & Asstt. Sessions Judge, Udalguri
14. Smti Bichitra Dutta, Sub-Divisional Judicial Magistrate, Golaghat
15. Shri Liansangzuala, Chief Judicial Magistrate-cum- Senior Civil Judge, Kolasib, Mizoram

The nominated participants above are requested to send their travel itinerary to the Director, Odisha Judicial Academy, Cuttack-14 through e-mail orissajudicialacademy@gmail.com or Fax (0671-2365194) or Mob. : 09437111399 / 09439176904.

16. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
17. The Administrative Officer, Judicial Academy, Assam.
18. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter in the official web site of the Gauhati High Court immediately.
19. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
20. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
21. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM